

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
CP-87/ND/2021
CA-372/2022

IN THE MATTER OF:

Sunil Singhal

... **Applicant/Petitioner**

Versus

Frisco Fab Dying & Printing

... **Respondent**

Under Section: 241

Order delivered on 16.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

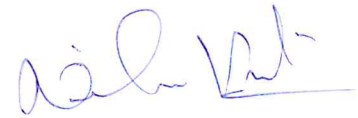
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 16.06.2023.



COURT OFFICER